

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF LEGAL AFFAIRS**

**LOK SABHA**

**UNSTARRED QUESTION NO.3081**

**TO BE ANSWERED ON 14.03.2018**

**Delay in Compliance of Court Orders**

3081. SHRI K.R.P.PRABAKARAN:

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the instances of delay in compliance of the orders of various Courts has increased in the country; and

(b) if so, the details thereof along with the steps taken/being taken by the Government in this regard?

**ANSWER**

**MINISTER OF STATE FOR LAW & JUSTICE AND CORPORATE AFFAIRS**

**(SH. P.P.Chaudhary)**

(a) & (b) No such information is maintained by the Ministry of Law and Justice.

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